

[Translation]

SHRIMATI BHAVNABEN DEVRAJ BHAI CHIKHALIA (Junagarh) : Hon'ble Chairman, Sir I would like to draw the attention of the House towards an important issue that a well organised conspiracy is on to make the young generation of our country weak by making them addicted to drugs. Flow of drugs is on the increase in the cities day by day. Drugs are being sold openly in many areas.

Recently 5600 milligram brown sugar was recovered from a man named Mohd. Iqbal in Karunawati city. Similarly, 2370 mg. brown sugar was recovered from Mohd. Yaseen Nazir and Ahmad Yusuf near by Topi mill in Karunawati city.

I would like to draw the attention of the Govt., through you Sir, that our young generation is being weakened by making them drug addicts. Those anti-social elements engaged in such activities should be given stringent punishment. The officers staking their life to prevent these crimes, should be awarded so that it can be tackled properly and the flow and sale of this brown sugar and drugs in our country could be stopped.

SHRI RAM NAGINA MISHRA (Padrauna) : Mr. Chairman, Sir, this issue relates to farmers and I am trying for the last four days. This is the biggest court. I belong to Padrauna district of U.P. There are nine sugar mills in our area out of which two mills namely Katkuiyan and Padrauna are run by Govt. of India and farmers dues of Rs. 30 crores is outstanding against them for the current session. These mills have not yet started paying their amount and there is an arrear of Rs. 5 crores. Nobody is even prepared to purchase sugarcane at half rates. People are arrested daily. You will say that in U.P, BJP and BSP are ruling. Kaptanganj and Sardar Nagar of my constituency properties have been attached and Godowns have been sealed. U.P. Govt. has said that as this factory belongs to Govt. of India. We can't do anything for it. No court can be bigger than that, I on behalf of the farmers would like to ask you and this House as to what mistake has been committed by the farmers that even their sugar cane is not being purchased even at half rates. Even marriages can't take place for want of money.

I would like to request the Central Government, Prime Minister and Food Minister through you Sir, that some efforts should be made to make payments of sugarcane at least by the Government of India's Mills i.e. Kathkuiya and Padrauna Mills.

Besides, there is also apprehension that whether these

Mills shall operate or not in future, I also request that proper arrangements should be made for operating to these mills in future.

SHRI RAM TAHAL CHAUDHARY (Ranchi) : Hon'ble Chairman, Sir, a family planning operation camp was organised on dt. 19.3.1997 in the area my under constituency. There were two doctors- i.e. Dr. (Smt.) Shabnam Kumari and Assistant L.H.P. Renu Mukherjee who performed the operation together. In this operation, the intestine of two ladies were cut down and as a result there of one lady namely Punam Devi died in the hospital and another lady Smt. Lalo Devi anyhow was saved.

I am sorry to say that the people of that place and I also demand that the doctors concerned who operated, should be suspended and a compensation of Rs. 2 Lakh may be given to her family. But neither she has been suspended nor she has been transferred from Oramanjhi Hospital to another place so far and there is very much discontentment among the people and also it had adversely effected the family planning programmes.

Therefore, I request that the said doctors should be suspended and a case must be filed against them, as cause of the death of ladies has been sheer negligence on the part of the doctor in performing the operation compensation should be paid in this case and also the dependents of the deceased should be provided a job. This is only request which I want to make to you and the Government.

[English]

SHRI P.V. RAJESHWAR RAO (Secunderabad) : Sir, I am raising a matter regarding corruption in the Nasik Artillery Centre. A matter titled 'Army Probe finds officers guilty in the Nasik Job Scam' was also published in *Indian Express* of 14th May, 1997.

In Nasik Artillery Centre, a case of bribery has been established in the paper and about six officers have been found to be involved. Prima facie evidence of their involvement has also been found. One Colonel, four Lt. Colonels, one Major and two Junior Commissioned Officers are also involved in this.

It is very clearly mentioned in the paper that the Answer Sheets were tampered and were given to the candidates beforehand. The candidates who have appeared for the examination after taking the sheets, have passed the examinations.

Moreover, there is a specific provision that sons of